Modifications in the procedure for registration of Small, Medium and Large Industrial Units

1314. SHRI SYED SIBTEY RAZI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have recently made some modifications in the procedure for registration of Small, Medium and Large scale industrial units;
- (b) if so, what are the details thereof;
- (c) what is the procedure for registration with the National Small Scale Industries Corporation;
- (d) whether Government propose t_0 simplify this procedure to encourage setting up of more industrial units; and
- (e) if so, what are the details thereof; and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) to (e) State UT Directorate of Industries are the authorities concerned with the grant of registration to small scale/ancillary industrial undertakings. Application forms to be provisional/perfilled for obtaining manent registrations by small scale/ ancillary industrial undertakings have been simplified rendering them adeptable for easy computerisation. Instructions have been sent to all State/ UT Directorate of Industries to uniformly implement the introduction of implified forms.

2. As regards medium and large scale undertakings, it is to be stated that subsequent to the issue of the Government of India's Notification No. 629 (E) dated the 30th June, 1988, the Government announced exemption to certain industrial undertakings from the provisions of the IDR Act.

Henceforth, industrial undertakings seeking to avail the benefits of delicensing under the above mentioned Notification are required to register themselves with the authorities mentioned below:

- (i) Secretariat for Industrial Approvals (for all items other than those included in (ii) to (iii) below.
- (ii) Textile Commissioner, Bombay (for applicable textile items).
- (iii) Development Commissioner for Iron and Steel Calcutta (for applicable iron and steel items).

The application for registration with the above-mentioned authorities are to be made in prescribed forms in five copies with a fee of Rs. 1000|- per application. For each article of manufacture, a separate application for registration has to be made.

- (3) NSIC registers Small Ancillary Industrial Undertakings under "Single Point Registration" Scheme for the purpose of participation in Government Store Purchase Programme, through tender system for supply of goods to DGS&D, Govt. Deptts. and Public Sector Undertakings. Small Scale/ancillary industrial undertakings registered with the respective State/UT Directorate dustries are eligible to obtain registration with NSIC. Such eligible industrial undertakings are to make a separate application to NSIC in the prescribed form. A copy of the above application form is sent to the concerned Small Industries Service Institute, a field organisation of the Office of Development Commissioner (Small Scale Industries) for inspection of the industrial undertakings verification of its production capacity. On receipt of a positive report from the concerned Small dustries Service Institutes, the industrial undertaking is granted NSIC registration.
- 4. Until some time back the NSIC's registration used to be renewed after extery three years. However, NSIC

is now granting permanent registration to all eligible industrial undertakings on expiry of their previous registration which will avoid renewal of registration certificates on expirv.

"Single (5) The NSIC's Registration" procedure is working quite satisfactorily and as such further simplification is considered mecessary at present.

mate-Manufacture of photosensitised Films Manurials by Hindustan Photo faturing Company

1315. SHRI SUBRAMANIAN SWAMY:

SHRI V. NARAYANASAMY:

SHRI BHUBANESWAR KALITA:

Will the Minister of INDUSTRY ke pleased to state:

- (a) whether it is a fact that Hindus.an Photo Films was set up some 30 years back for the manufacture of photosensitized materials from Base materials, yet their activities to the extent of 60 percent are still concentrated towards the Slitting and Confectioning from imported jumbo rolls;
- (b) if so, what corrective steps Goverament propose to take in this regard?

INDUSTRY THE MINISTER OF (SHRI AJIT SINGH): (a) and (b) Films M/s. Hindustan Photo (HPF) was set up in 1960 for manufacture of a range of Black and White products and Medical X-ray (CTA). To meet the increasing demand for colour products HPF has undertaken conversion of these products from imported jumbo rolls. It is also setting up integrated facilities for manufacture of polyster medical X-ray, Industrial X-ray and Graphic Art films. This project is scheduled to be completed by October, 1991.

Action against drug companies

1316. SHRIMA'TI MANORAMA PANDEY:

> DR. G. VIJAYA MOHAN REDDY.

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that a numbar of instances of marketing medieines without price approval overcharging the prices, non-implementation of Government fixed prices, overinvoicing the imports of drugs, contravention of provisions of Drugs hilpe Control Orders 1979 and 1987 by drug companies have come to the notice of his Ministry;
- (b) whether his Ministry has initladed any penal action as provided under DPCO, 1979|87 and the Essential Commodities Act, 1955 against any company so far; and
- (c) if so, name of the company, date of action taken and present position of each?

THE MINISTER OF PETROLEUM CILLIVILLALS (SHRI GURUPADASWAMY): (a) to (c) The requisite information, to the extent available has already furnished in reply to Rajya Sabha Uns'arred Question No. 722 answered on 14-5-1990.

परिहार वायाण प्रशिक्षण नायशा के ियो हिस्ह, बैंक की भाउबाद महायता राशि

1315. भी शिव प्रसाद च-पुरिया : क्या स्वास्थ्व और परिदार के दाण मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या राष्ट्रीय परिवार कल्याण प्रशिक्षण कार्यक्रम के लिए विण्व बैक से 85 करोड़ रुपये की ग्रनुदान सहायता राशि प्राप्त हुई है;
- (ख) इसमें से कितनी राशि प्रशास-निक सकादमी संस्थान, भोपाल के संतर्गत